

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS.
Civil Secretariat, Srinagar/Jammu

Notification

Srinagar, the 15th of October, 2024

S.O. 510 --In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Lieutenant Governor hereby makes the following amendments in the Jammu and Kashmir Advocate General Organization (Subordinate) Service Recruitment Rules, 2019; namely:-

- a. In Schedule –I (Legal Cadre), for the words “ Legal Assistant” and “Junior Legal Assistant” appearing against entry 19 and 20, the words “Associate Law Officer” and “Assistant Law Officer” shall be substituted respectively;
- b. In Schedule –II (Legal Cadre), for the words “Legal Assistant” and “Junior Legal Assistant” appearing against class I and Class II, the words “Associate Law Officer” and “Assistant Law Officer” shall be substituted respectively.

By Order of the Lieutenant Governor.

Sd/-
(Achal Sethi)
Secretary to Government
Dated. 15 -10-2024

No.LAW-Estt/236/2021-10

Copy to the :

1. Ld. Advocate General, J&K, Srinagar.
2. Principal Secretary to Hon'ble Lieutenant Governor, J&K.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
4. Commissioner Secretary to Government, General Administration Department.
5. Commissioner Secretary to Government, ARI and Trainings Department.
6. Director, Archaeology, Archives and Museums, J&K, Srinagar.
7. General Managar, Ranbir Government Press, Jammu for publication in an extraordinary issue of Government Gazette.
8. Administrative Officer, Advocate General's Office. This is with reference his letter No:AGJK/Adm-Cors/2/2021-02/2101 Dated 08.12.2022. It is further clarified that the aforesaid amendment shall be applicable to only those Legal Assistants and Junior Legal Assistants, who possess the requisite qualification of bachelors Degree of Law from a recognized University.
9. Private Secretary to Secretary Law for information of the Secretary.
10. In-charge Website, Department of Law, Justice and PA.
11. S. O Section, Department of Law, Justice and PA (w.7.S.C)
12. Concerned file.


(Reyaz Ali Bhat)
Assistant Legal Remembrancer